

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:676
ANSWERED ON:25.02.2009
MEDICAL FACILITIES TO BANKS EMPLOYEES
Kumar Shri Shailendra

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government provides medical facilities to the employees of Public Sector Banks including employees of Central Bank of India;
- (b) if so, the details thereof;
- (c) whether the Government also provides medical facilities to the retired employees of Banks;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps being taken by the Government to provide medical facilities to the such retired Bank employees?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) & (b):- The employees of Public Sector Banks including Central Bank of India are governed by the service conditions as per the industry level Bipartite Settlements/Officers Service Regulations, which, inter-alia, relate to medical facilities.

At present Central Bank of India is providing reimbursement of medical expenses (on declaration basis) at the rate of Rs 1,500/-, Rs 3,750/- and Rs 5,000/- p.a. to award staff, Junior and Middle Management grade and Senior Management & Executive grades, respectively. Besides this, hospitalization charges are reimbursed to the extent of 100% in the case of employees and 75% for their dependent family members, subject to limits prescribed in the Bipartite Settlement/Officers Service Regulations. The difference between the actual expenses incurred and the amount reimbursed as per Bipartite Settlement/ Officers Service Regulations are reimbursed under Central Bank of India Staff Welfare Scheme, subject to certain ceilings/limits.

(c):- No, Sir.

(d):- Does not arise.

(e) & (f):- Government have requested Indian Banks` Association (IBA) to advise Public Sector Banks, to allocate some funds for welfare of their retired employees (including medical expenses) with the approval of their respective Boards.